Annexure-1 Name of the corporate debtor: VARANASI AUTO SALES LIMITED: Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 14.02.2022 List of secured financial creditors (Amount in ?)

iL io.	Name	Name of creditor Details of claim received			Details of claim admitted		Amount of contingent claim	Amount of any mutual							
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	relinquished?	Details of Security Interest		% share in total amount of claims admitted				verification
1	PUNJ	AB NATIONAL BANK	12.04.2021	301978148	292700000	PRINCIPAL AND INTEREST	292700000		entire current assets, current and future, hypothecation of TATA Trucks of Corporate	Personel guarantees of Promoters/ Directors without any specific amount as per the claim documents	63.42	0	0	9278148)
2	STAT	E BANK OF INDIA	15.04.2021	168821484	168800000	PRINCIPAL AND INTEREST	168800000		of entire current assets of the Corporate Debtor, Equitable	Personel guarantees of Promoters/ Directors without any specific amount as per the claim documents	36.58	0	0	21484)
	1			470799632	461500000						100.00			#	

Annexure-2
Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 14.02.2022

List of unsecured financial creditors (Amount in ₹)

Sl. Name of creditor	Details of claim received	Details of cla	laim admitted			Amount of contingent claim	Amount of			Remarks, if any
No.							any mutual	claim	under verification	
	Date of Amount claimed	Amount of claim Nati	ture of claim	Amount	% share in		dues, that	rejected		
	receipt	admitted		covered by	total amount of		may be set off			
				guarantee	claims		· .			
					admitted					
1 TATA MOTOR FINANCE SOLUTIONS LIMITED	08.04.2021 113250366	0 PRI	INCIPAL+INTEREST		NA	0	0	0	113250366	
2 TATA MOTORS FINANCE LIMITED	08.04.2021 7387212	0 CH	IARGES		NA	0	0	0	7387212	
3 TATA CAPITAL FINANCIAL SERVICE LIMITED	15.04.2021 77348865	0 PRI	INCIPAL+INTEREST		NA	0	0	0	77348865	
	197986443	0							197986443	

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Varanasi Auto Sales Limited.; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 14.02.2022

(Amount in ₹)

SI. No.	Category of stakeholders	Summary of	f claims received	Summary o admitted	f claims			Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
	Unpaid insolvency resolution process costs	29	4094191	23	2123765	-	-	1970426		Claims for Gratuity of Employees and workmen under verification.
2	Liquidation costs incurred till date	0	0	0	0	0	0	0		No claim received for Liquidation cost.
3	Secured financial creditors	2	470799632	2	461500000	0	9299632	0		
4	Unsecured financial creditors	3	197986443	0	0	0	0	197986443		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0		
6	Operational creditors (Employees)	3	283625	0	0	0	0	283625		
7	Operational creditors (Government Dues)	3	6926285	3	6926285	0	0	0		
	Operational creditors (other than Workmen, Employees and Government Dues)	1	1009532	1	700597	0	308935	0		
	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0		
Total		0	681099708		471250647		9608567	200240494		

Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 14.02.2022

List of operational creditors (Workmen) $(Amount \ in \ \overline{\ast})$

SI	Name of	Name of	Identification No.	Details of	of claim		Details of claim ad		Amount of	Amount	Amount	Amount of	Remarks, if	
N	. authorised	workman		received						contingent	of any	of claim	claim	any
	representative,			Date of	Amount	Total	Amount of claim	Nature	% share in	claim	mutual	rejected	under	
	if any			receipt	claimed	amount	for the period of	of	total		dues,		verification	
						of claim	twenty-four	claim	amount of		that			
						admitted	months		claims		may be			
							preceding the		admitted		set off			
							liquidation							
							commencement							
							date							
			NOT APPLICABLE											

Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 14.02.2022

List of operational creditors (Government Dues) (Amount in ₹)

Sl.	Details of Claimant			Details of cla	im		Details of claim admitted				Amount of	Amount	Amount	Amount of	Remarks,
No				received							contingent	of any	of claim	claim under	if any
	Department	Government	Identification	Date of	Amount	Amount	Nature of claim	Amount	Whether lien	% share	claim	mutual	rejected	verification	-
			No.	receipt	claimed	of claim		covered by	/ attachment	in total		dues,	•		
						admitted		lien or	removed?	amount of		that			
								attachment	(Yes/No)	claims		may be			
								pending		admitted		set off			
								disposal							
1	ESIC	YES		15.04.2021	631544	631544	DUES, INTEREST	0	NA	9.12	0	0	0	0	
2	PROVIDENT FUND	YES		07.04.2021	4331001	4331001	DUES, INTEREST	0	NA	62.53	0	0	0	0	
3	SALESTAX/VAT	YES		06.04.2021	1963740	1963740	DUES, INTEREST	0	NA	28.35	0	0	0	0	
					6926285	6926285				100.00					

Annexure-6

Name of the corporate debtor: VARANASI AUTO SALES LIMITED, Date of commencement of liquidation: 16.03.2021.; List of stakeholders as on: 14.02.2022

List of operational creditors (other than Workmen, Employees and Government Dues) $(Amount \ in \ \vec{\bullet}\)$

SI	l. l	Name of creditor	Identification No.	Details of claim	received		Deta	ils of claim admitted				Amount of contingent	Amount of any			Remarks, if any
				Date of receipt				Amount covered by lien or attachment pending					mutual dues,	rejected	verification	ľ
					cianica	Cilim numiteu				guarantee	amount of		that may			
											claims admitted		be set off			
1	I	B M SALES & SERVICES		12.04.2021	1009532	700597	SUPPLI	NA	NA	NO	100.00	0	0	308935	0	0
					1009532	700597										

Name of the corporate debtor: Varanasi Auto Sales Limited; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 14.02.2022

List of operational creditors (Employees) $(Amount\ in\ \crete{T})$

S	l.	Name of	Name of employee	Identification No.	Details of claim received Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if
N	lo.	authorised									contingent	of any	of claim	claim under	any
		representative,			Date of	Amount	Total	Amount of claim	Nature of claim	% share	claim	mutual	rejected	verification	
		if any			receipt	claimed	amount of	for the period of		in total		dues,	-		
		-					claim	twelve months		amount of		that			
							admitted	preceding the		claims		may be			
								liquidation		admitted		set off			
								commencement							
								date							
1			AJAY PAL SINGH		03.04.2021	40582	0	0	Employment dues	0	0	0	0	40582	
2			ARUN CHATURVEDI		03.04.2021	194236	0	0	Employment dues	0	0	0	0	194236	
3			BRIJ SHYAM TRIPATHI		08.04.2021	48807	0	0	Employment dues	0	0	0	0	48807	

Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on:14.02.2021 List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category of	Identificatio n	Details	of claim	Details of claim admitted							Amoun	Amoun	Amount of	Remarks
No	stakeholde r	stakeholder s	No.	received	i							contingen	t of any	t of	claim	, if any
		(preference		Date	Amoun	Amount of claim admitte d	Natur	Amount	Whether	Amount	% share	t claim	mutual	claim	under	
		shareholder		of	t		e of	covered by	lien /	covered	in total		dues,	rejecte d	verificatio n	
		s / equity		receip	claimed		claim	lien or	attachmen t	by	amount		that			
		shareholder		t				attachmen	removed?	guarante e	of claims		may be			
		s / partners						t pending	(Yes/No)		admitted		set off			
		/ others)						disposal								
						NOT APPLICABLE										